NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

34

Company Petition No.190/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Automark Industries (India) Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

1 Perhamstel C. A.

ORDER

CP No. 190/14(1)/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)